

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 10 of 1996.

Wednesday this the 3rd day of January, 1996.

CORAM:

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Salvi John, D/o O.V. John,
Areekalethu House, Omalloor P.O.,
Pathanamthitta. .. Applicant

(By Advocate Shri Thomas Mathew)

Vs.

1. Postmaster, Pathanamthitta.

2. Senior Superintendent of Post
Offices, Pathanamthitta.

3. Union of India, represented by its
Secretary, Department of Posts,
New Delhi.

4. V.R. Sureshkumar, Extra Departmental
Mail Carrier, Thonniamala P.O.,

5. C.M. Mohanan,
Extra Departmental Stamp Vendor,
Pathanamthitta.

6. P.V. Radhamony Amma, Extra Departmental
Stamp Vendor, Pathanamthitta. .. Respondents

(By Advocate Shri Varghese P. Thomas, ACGSC)

(The application having been heard on 3rd January, 1996,
the Tribunal on the same day delivered the following:)

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks a direction to 1st respondent
to fill up the two vacant posts of Extra Departmental
Stamp Vendors in the Pathanamthitta Division. Standing

Counsel appearing on notice submits that both the vacancies will be filled up within one month from today and he has filed a statement to that effect. We record the statement and direct respondents to adhere to the undertaking made in the statement.

2. Application is disposed of as aforesaid. No costs.

Wednesday this the 3rd day of January, 1996.

P Venkatakrishna
PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

Hankavannair
CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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